

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:840

ANSWERED ON:22.11.2001

CO GENERATION PLANT

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government of Karnataka has submitted a proposal for concurrence of Central Electricity Authority for co-generation plant by M/s. Mysore Sugar Co., Mandya (Installed capacity: 30 MW);
- (b) if so, whether the salient data in the format of CEA for Captive/Co-generation power plant has also been furnished to CEA ;
- (c) if so, whether the proposal is still pending with the Ministry ; and
- (d) if so, the time by which the final decision in this regard is likely to be taken?

Answer

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE), (SHRI M. KANNAPPAN)

(a)&(b): The Detailed Project Report for 30 MW capacity co-generation power plant at Mandya by M/s. Mysore Sugar Co. was received from Government of Karnataka in Central Electricity Authority (CEA) in January, 2001. The salient data in the format of CEA was received from Government of Karnataka in March, 2001. The consultation of CEA under Section 44(2A) of the Electricity (Supply) Act, 1948 was conveyed to Government of Karnataka in June, 2001 for installation of 30 MW co-generation power plant at Mandya by M/s. Mysore Sugar Company Ltd.

(c): The proposal has not been received by the Ministry of Non-Conventional Energy Sources.

(d): Does not arise.